

IN THE HIGH COURT OF JHARKHAND AT RANCHI

C.M.P. No.572 of 2019

Prema Devi **Petitioner**

Versus

Employer in relation to the Management of Religora Colliery, M/s Central Coalfield Limited, P.O. & P.S.-Hazaribagh, Dist-Hazaribagh

... .. **Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mrs. Mahua Palit, Adv.

For the Opp. Party : Mr. Arbind Kumar, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

05/26.03.2021: As prayed for by the learned counsel for the petitioner, put up this case after four weeks.

(Rajesh Kumar, J.)

Amar/-